

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2079  
ANSWERED ON:06.12.2006  
AYUSH PROJECT IN KERALA  
Thomas Shri P.C.

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether a proposal from Kerala for setting up of an AYUSH project for an International Institute of Ayurvedic Medical Sciences at Thiruvananthapuram is pending with the Government for its approval;
- (b) if so, the details thereof and the reasons therefor;
- (c) the present status thereof; and
- (d) the time by which the Union Governemnt is likely to accord its sanction for the proposal?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) & (b) A proposal for setting up an International Institute of Ayurvedic Medical Sciences in Thiruvananthapuram, Kerala at a total cost of Rs. 101.60 crores was received from the Government of Kerala in 2004. The proposal was examined and the Government of Kerala was informed that the Department of AYUSH did not have any scheme under which financial support could be extended to the proposed project. The Government of Kerala was also informed that an application for permission to set up a new Medical College would have to be submitted to the Central Government under the provisions of section 13 A of the Indian Medicine Central Council Act 1970 and in terms of the time schedule prescribed in the Regulations. Copies of the relevcant Regulations were also sent to the Government of Kerala.

(c) & (d) The Department has not received any application in the prescribed format from the Government of Kerala so far.